

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

21. C.P.(IB)-82(MB)/2023

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)  
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Esdec India Solar Private Limited

V/s.

Swikriti Renewables Private Limited (Opc)

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel appearing for the Petitioner/OC, Mr. Navankur Pathak and counsel appearing for the Respondent, Mr. Deep Dighe are present through virtual hearing.

Mr. Deep Dighe undertook to file Reply and Vakalatnama on behalf of the Respondent. Respondent shall file Reply and Vakalatnama within two weeks by serving advance copy to the other side, failing which the Respondent's right to file Reply shall stand forfeited.

List this matter on **13.04.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)